

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:2008
ANSWERED ON:19.08.2013
LEASING OF PORT LANDS
Venugopal Shri P.

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has approved the leasing of some areas of Ennore Port Limited's land for setting up a five million tonne Liquefied Natural Gas storage and regasification terminal;
- (b) if so, the details thereof;
- (c) whether the Government has set any deadline to complete the work of the terminal; and
- (d) if so, the details thereof?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a)&(b): Yes, Madam. Government has approved leasing of land measuring 520,000 sq.mtr. of Ennore Port Limited to the Joint Venture (JV) led by Indian Oil Corporation Limited (IOCL) for a period of 30 years for setting up Liquefied Natural Gas (LNG) storage and regasification terminal project with a capacity of 5 Million Metric Tonne Per Annum (MMTPA).

(c)&(d): Yes, Madam. The deadline for completion period has been kept 39 months from the date of award of Engineering, Procurement, Construction and Commissioning (EPCC) contract.